

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal no.180 of 2012 & IA 319 of 2012 and  
Appeal no.181 of 2012 & IA-317 of 2012, IA-320 of 2012 and IA-4/2013**

**Dated: 10<sup>th</sup> May, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Appeal no.180 of 2012 & IA 319 of 2012**

**Shell India Markets Pvt. Ltd. .... Appellant (s)**

**Versus**

**Indian Oil Corporation Ltd. & Ors. ... Respondent (s)**

Counsel for the Appellant (s): Mr. Jay Savla, Adv. with  
Ms. Renuka sahu, Adv. and  
Mr. Prabhat Chaurasia , Adv.

Counsel for the Respondent(s): Mr. Parag P. Tripathi, Sr.Adv.  
Mr. Abhinav Vashisht, Sr.Adv.,  
Mr.Rajat Navet, Adv. and  
Mr. Anuj Malhotra for R-1, 2 and 3  
Mr. Udayaditya Banerjee, Adv.,  
Mr. Vipin Nair, Adv., and  
Mr. P.B. Suresh for R-4 / ONGC  
Mr.C.S. Vaidyanathan, Sr.Adv.  
Mr. K.R. Sasiprabhu and  
Mr. Somiran Sharma, Adv.  
Mr.Prashant Bezboruah for R-6,  
Mr. Rakesh Dewan for R-6,  
Ms. Vijay Kumar for R-5

**Appeal no.181 of 2012 & IA-317 of 2012, IA-320 of 2012 and IA-4/2013**

**Reliance Industries Ltd. & Ors. .... Appellant (s)**

**Versus**

**Indian Oil Corporation Ltd. & Ors. ... Respondent (s)**

Counsel for the Appellant (s): Mr.C.S. Vaidyanathan, Sr.Adv.  
Mr. K.R. Sasiprabhu and  
Mr. Somiran Sharma, Adv.

Counsel for the Respondent(s): Mr. Parag P. Tripathi, Sr.Adv.with  
Ms. Mahima Gupta, Adv. for UOI  
Mr. Abhinav Vashisht, Sr.Adv. and  
Mr.Rajat Navet, Adv. and  
And Mr. Anuj Malhotra for R-1, 2 and 3  
Mr. Udayaditya Banerjee, Adv.,  
Mr. Vipin Nair, Adv., and  
Mr. P.B. Suresh for R-4 / ONGC  
Mr. Jay Savla, Adv. with  
Ms. Renuka Sahu, Adv.  
Mr. Prabhat Chaurasia, Adv. for R-7  
Mr.Prashant Bezboruah for R-8,  
Mr. Rakesh Dewan for R-8,  
Ms. Vijay Kumar for R-5

### **ORDER**

Mr. C. S. Vaidyanathan, Learned Senior Counsel appearing for the Appellant in Appeal No.181 of 2012 has finished his arguments. The Learned Counsel for the Appellant in Appeal No.180 of 2012 seeks some time to make his submissions.

Post the matter for making submissions by the Learned Counsel for the Appellant in Appeal No.180 of 2012 on **13.05.2013 at 2.30 P.M.** and on **08.07.2013 at 2.30 P.M.** for making reply submissions by the Learned Senior Counsel for the Respondent in both the Appeals.

**(Nayan Mani Borah)**  
**Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

pr/rt